

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-32-2020**

Antonio Manuel Faria Ramos ... Applicant

Versus

The State of Goa ... Respondent

Shri Rohan P. Desai, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 29 October 2020****P.C. :**

In the connected matter, the applicant questioned the trial Court's order permitting the prosecution to reweigh the substance.

2. This Court has already heard the matter and is all set to decide the case. As the outcome in that case may affect this bail application, let this matter stand over on 26.11.2020.

DAMA SESHADRI NAIDU, J.

NH